

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 18035-JK (LD ) of 2023**

**DATED:- 26 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

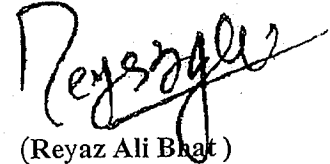
Secretary to Government

Dated:- 26.12.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.18035-JK(LD) of 2023 dated.26.12.2023**

Sr. No.	Case No.SWP/OA/WPC/CP	Title of the case	OIC
1.	WPC No.1265/2022	Gazanfar Ali Anr. V/s UT of J&K & Ors.	<b>Ms. Harvinder Kour (JKAS)</b>
2.	WPC No. 1763/2023	Anita Devi vs UT of J&K & Ors.	
3.	SWP No. 2024/2017	Qamer Shabnam Vs State & ors.	
4.	WPC No. 2671/2023	Naseer Ahmad Lone & Ors vs Union of India & Ors.	
5.	WPC No. 905/2023	Naveed Shazada Wani vs UT of J&K & Ors.	
6.	O.A./1542/2023	Suninderjeet Kour V/s Social Welfare Department	<b>Manoj Kumar,(JKAS) Under Secretary to the Government, Social Welfare Department.</b>
7.	PIL OWP No.19/2020	Musab Omer V/s Union of India	<b>Muhammad Imram Naik(JKAS), Under Secretary to the Government, Social Welfare Department</b>
8.	CCP(s) No.336/2023	Meenakshi Jasrotia V/s Ms. Sheetal Nanda, C/S to Govt. SWD	

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